

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96 (Pt.)/6811/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Susmita Phukan Khaund,
District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the 18th December, 2021

Sub: **Restricted Holiday.**

Ref:- Your letter No. DJL/8644/2021 Date 16.12.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for **Restricted holiday on 16.12.2021**, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96(Pt.)/6812 /A, dated , 18-12-2021

Copy to:

1. The Project Manager, Gauhati High Court.


18/12/21
JT.REGISTRAR(VIGILANCE)

Rda